CENTRAL ADMINISTRATIVE TRIBUNAL CHENNAI BENCH

OA/310/01377/2017

Dated Wednesday the 30th day of January Two Thousand Nineteen

CORAM: HON'BLE MR. R. RAMANUJAM, Member (A) HON'BLE MR. P. MADHAVAN, Member (J)

G.Anil Kumar,
Junior Technical Officer (S),
Working in the O/o the Senior Quality Assurance Officer,
Senior Quality Assurance Establishment (GS),
DGQA Complex, Pazhavanthangal Post,
Chennai 600114.Applicant

By Advocate M/s. M.K.Sikdar

Vs

- 1.Union of India, rep by the Secretary, Defence Production, Room No. 136, South Block, New Delhi 110011.
- 2. The Director General, Directorate General of Quality Assurance (DGQA), Room No. 308-A, D-1 Wing, Sena Bhavan, New Delhi 110011.
- 3. The Additional DGQA (S), Department of Defence Production, DGQA, Q Block, New Delhi 110011.
- 4. Senior Quality Assurance Officer,
 Senior Quality Assurance Establishment (GS),
 DGQA Complex, Pazhavanthangal Post,
 Chennai 600114.Respondents

By Advocate Mr. M. Kishore Kumar

ORAL ORDER

(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

When the matter is taken up for hearing, learned counsel for applicant submits that the applicant wished to withdraw the OA. Necessary endorsement has been made in the OA records to this effect.

2. Keeping in view the above submission, OA is permitted to be and accordingly dismissed as withdrawn.

(P. Madhavan) Member(J) (R. Ramanujam)
Member(A)

30.01.2019

SKSI